

15.41 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(1) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 26th November, 1974, adopted the following motion in regard to the Joint Committee on the Constitution (Thirty-second Amendment) Bill, 1973:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint two members of the Rajya Sabha to the Joint Committee on the Constitution (Thirty-second Amendment) Bill, 1973, in the vacancies caused by the resignations of Sarvashri Ram Nirwas Mirdha and Umashankar Dikshit and resolves that Sarvashri K. Brahamananda Reddy and Om Mehta be appointed to the said Joint Committee to fill the vacancies".

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Telegraph Wires (Unlawful Possession) Amendment Bill, 1974, which has been passed by the Rajya Sabha at its sitting held on the 25th November, 1974"

(iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Repealing and Amending Bill, 1974, which has been passed by the Rajya Sabha at its sitting held on the 25th November, 1974."

BILLS, AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL: Sir, I lay on the Table of the House the following Bills, as passed by Rajya Sabha.—

(1) The Telegraph Wires (Unlawful Possession) Amendment Bill, 1974.

(2) The Repealing and Amending Bill, 1974.

15 42 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH). With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 2nd December, 1974, will consist of —

(1) Consideration of any item of Government Business carried over from today's Order Paper.

(2) Discussion on the Resolution seeking disapproval of the Representation of the People (Amendment) Ordinance, 1974 and consideration and passing of the Representation of the People (Amendment) Bill, 1974

(3) Discussion and voting on the Supplementary Demands for Grants (General) for 1974-75.

(4) Consideration and passing of:

(i) The Small Coins (Offences) Amendment Bill, 1974, as passed by Rajya Sabha.

(ii) The Parliament (Prevention of Disqualification) Amendment Bill, 1973

(iii) The East Punjab Urban Rent Restriction Act (Extension to